

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.134

IA No. 1655/22

IA No.171/2020

In

CP(IB) No. 02/Chd/Chd/2018

(Admitted)

IN THE MATTER OF:

Allahabad Bank

... Petitioner-Financial Creditor

Versus

Vardhman Chemtech Ltd.

... Respondent-Corporate Debtor

Under Section: 7, 66 IBC 2016

Order delivered on 25.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.06.2024.

Sd/-

Court Officer